

(b) the action taken or proposed to be taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) No, Sir.

(b) The question does not arise.

**Complaints against Managing Director Central Warehousing Corporation**

994. SHRI VAYALAR RAVI : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether the Government have received any complaints of corruption against the Managing Director of the Central Warehousing Corporation; and

(b) if so, the action taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) No, Sir.

(b) Does not arise.

**Hindustan Latex Office at New Delhi**

995. SHRI VAYALAR RAVI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the administrative office of the Hindustan Latex, Trivandrum is functioning at New Delhi;

(b) if so, the total expenses incurring every year for this establishment at New Delhi; and

(c) the total travelling allowance drawn by the concerned officials since 1969 ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes.

(b) The total expenses incurred on the establishment of Hindustan Latex Limited

at New Delhi (including T. A. expenses) during 1969-70 and 1970-71 are as under :—

1969-70	1970-71
Rs. 1,91,661.62	Rs. 2,20,678.17

These figures do not include the T. A. paid to candidates called for interview.

(c) The total amount of travelling allowance drawn by the concerned officials during 1969-70 and 1970-71 is as under :—

1969-70	1970-71
Rs. 9,305.00	Rs. 16,487.00

**Strike by Employees of Food Corporation of India, Kerala**

996. SHRI VAYALAR RAVI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the employees of Food Corporation of India in Kerala had gone on strike during October, 1971; and

(b) if so, what are the reasons and the steps taken to settle it ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) No, Sir.

(b) Does not arise.

**Equalisation of Excise Duty on 'Free' and 'Levy' Sugar and its Bufferstock**

997. KUMARI KAMALA KUMARI : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Starred Question No. 77 on the 1st April, 1971 regarding equalisation of excise duty on 'free' and 'levy' sugar and its bufferstock and state :

(a) whether decision has since been taken;

(b) if so, what is the decision; and

(c) if not, the time by which the decision is likely to be taken ?